

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 17
CA No. 43/JPR/2021
In
CP No. 182/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Nitin Maheshwari & Ors.

...Petitioners

Versus

Avni Surgical Private Limited & Ors.

...Respondents

And In the matter of CA No. 43/JPR/2021:

Praveen Maheshwari

...Applicant

Versus

Nitin Maheshwari & Ors.

... Respondent

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 07.09.2021.

Sd-

(Raghu Nayyar)
Technical Member

July 15, 2021
H.A

Sd-

(Ajay Kumar Vatsavayi)
Judicial Member